

**Central Administrative Tribunal  
Principal Bench**

**OA No.3822/2015**

New Delhi, this the 12<sup>th</sup> day of April, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Babita Tanwar, Aged about 44 years,  
W/o Shri Vijay Tanwar,  
R/o House No.253, GH/9,  
Paschim Vihar,  
New Delhi-87.

...Applicant  
(None)

**Versus**

1. Government of NCT of Delhi,  
Health and Family Welfare Department,  
9<sup>th</sup> Floor, Delhi Secretariat.
2. Directorate of Health Services,  
F-17, Karkardooma, Delhi.
3. A.C.P. Cell (Service Department),  
Government of NCT Delhi,  
Health and Family Welfare Department,  
5<sup>th</sup> Floor, Delhi Secretariat, Delhi.
4. Preventive & Social Medicine Department,  
Maulana Azad Medical College,  
New Delhi.
5. Lok Nayak Jai Prakash Hospital (LNJP),  
Jawahar Lal Nehru Marg,  
Near Delhi Gate,  
New Delhi-110002.
6. The Dean,  
Maulana Azad Medical College,  
New Delhi.

...Respondents

(By Advocate : Shri Vijay Kumar Pandita)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

Inspite of expiry of the time granted for payment of cost while allowing the MA seeking condonation of delay in filing the OA, the applicant has not paid the costs.

2. Hence, the OA is dismissed in default and for non prosecution.  
No costs.

**( Nita Chowdhury )**  
**Member (A)**

**( V. Ajay Kumar )**  
**Member(J)**

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